

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 998**

**TO BE ANSWERED ON FEBRUARY 08, 2024**

**WASTE COLLECTION AND SEGREGATION IN WEST BENGAL**

**NO. 998. SHRI JAGANNATH SARKAR:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether steps have been taken to improve waste collection and segregation in urban areas of West Bengal, particularly in Ranaghat constituency;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether waste-to-energy projects or initiatives have been taken in West Bengal; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) & (b) : Sanitation is a State subject under 7th schedule of the constitution. Hence, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, Ministry of Housing and Urban Affairs (MoHUA) has been facilitating by providing additional financial and technical support. SBM is being implemented uniformly in all States and ULBs including West Bengal to attain 100% scientific processing of municipal solid waste by promoting source segregation of waste, capacity building initiatives, IEC and behavioural change campaigns and creating necessary infrastructure for filling gaps in waste processing capacities.**

**Constituency-wise details in respect of collection and segregation in urban areas under SBM-U are not maintained at national level. Details of collection and segregation of waste in urban areas of West Bengal as provided by State is as below:**

**...2/-**

<b>Total no. of Wards</b>	<b>Waste Generation (MT/D)</b>	<b>Ward with 100% door to door collection</b>	<b>Ward with 100% Source segregation</b>
<b>2973</b>	<b>7876</b>	<b>2527</b>	<b>1668</b>

**(c) & (d): The allocation of West Bengal in SBM-U 2.0 is ₹1449.30 crores. The State of West Bengal has submitted an action plan of ₹. 1438.06 crores comprising of SWM Processing Plants, Transfer Stations, Bio-Remediation of Legacy Waste/ Dumpsite, C&D Waste Processing, Mechanical Road Sweepers, Cesspool Tankers, STPs, Septage Receiving Facility etc., all of which have been approved by the National Advisory and Review Committee (NARC), MoHUA.**

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